

management of ground water involving Panchayati Raj Institutions, local communities, NGOs and other stakeholders for ensuring sustainable management of ground water resources in the country etc.

Status of dams in Goa and Maharashtra

1395. SHRI SHANTARAM NAIK: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the names of major and minor irrigation dams in Goa;
- (b) the quantum of water available both for irrigation and for drinking purposes from those dams;
- (c) the financial assistance given by the Central Government for their construction, if any;
- (d) whether financial and human settlement issues with respect to Tillari dam has been settled between Goa and Maharashtra; and
- (e) the present status as regards the liability of each States and the essential features of the settlement arrived at?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) As per information furnished by the Government of Goa, the names of major and minor irrigation dams in Goa are Salaulim Major Irrigation Dam, Anjuna Medium Irrigation Dam, Chapoli Minor Irrigation Dam, Amthane Minor Irrigation Dam and Panchwadi Minor Irrigation Dam. In addition, Tillari Irrigation Project is a joint venture of Maharashtra and Goa benefiting the command area of both the States.

(b) As per information furnished by the Government of Goa, the quantum of water available for irrigation and drinking purpose are given in the following table.

| MCM = million cubic metre | | | |
|--------------------------------|--|--------------------------------|------------------------------|
| Name of Dam | Effective Storage Capacity (MCM) | Irrigation purpose (MCM) | Drinking purpose (MCM) |
| Salaulim Major Irrigation Dam | 227.16 | 144.66 | 82.50 |
| Anjuna Medium Irrigation Dam | 44.83 | 44.83 | — |
| Chapoli Minor Irrigation Dam | 10.72 | 6.97 | 3.75 |
| Amthane Minor Irrigation Dam | 5.81 | 2.93 | 2.88 |
| Panchwadi Minor Irrigation Dam | 4.36 | 3.11 | 1.25 |

(c) An amount of Rs. 17.75 crore have been released to Salaulim Irrigation Project and Rs. 255.42 crore have been released to Tillari Irrigation Project in Goa as Central Assistance (CA) up to March, 2013 under Accelerated Irrigation Benefit Programme.

(d) and (e) The interstate agreement of Tillari Irrigation Project was signed on 06.04.1990 between Maharashtra & Goa. As per interstate agreement, the common cost of the project is to be shared in ratio of 73.3% and 26.7% by Government of Goa and Government of Maharashtra respectively, on the basis of water utilization. The rehabilitation and resettlement of project affected persons (PAPs) was carried out as per Maharashtra Rehabilitation Act 1976 (Modified 1986). Both State Governments have to give preference in employment to PAPs in public employment in their respective States.

**WRITTEN ANSWERS TO STARRED AND UNSTARRED
QUESTIONS SET FOR THE 16TH AUGUST, 2013***

WRITTEN ANSWERS TO STARRED QUESTIONS

New Drugs (Prices Control) Order

*141. SHRI SANJAY RAUT: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the New Drugs (Prices Control) Order, notified last month, has increased the number of essential drugs and capped their prices using simple average price formula, and if so, the details thereof;

(b) whether according to senior Director and Life Sciences Leader at consulting firm, Deloitte Touche Tohmatsu's Indian arm, a string of issues, ranging from patents and drug safety to pricing and foreign direct investment norms have put the approximately Rs. 1 lakh crore Indian pharmaceutical industry in uncertainty; and

(c) if so, the response of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The Government notified National Pharmaceutical Pricing Policy – 2012 and subsequently notified new Drug (Prices Control) Order (DPCO), 2013 on 15.05.2013 to control and regulate the prices of medicines in the country. The medicines of dosages and strengths as specified under National List of Essential Medicines (NLEM) – 2011 have been brought under price control based on

* The sitting of Rajya Sabha on Friday, the 16th August, 2013 was adjourned on account of Cancellation of sitting. Answers to Questions put down in the lists for that day were laid on the Table of the House on Monday, the 19th August, 2013.